

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

EP/TCP/CSP/CSA/TCSP/TCSA/NO. 536/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Cross Marketing
vs.
Atson Engineering Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adv. Deepa Bisht w/w Adv. Trupti Gunjal i/b Adv. Tushar Coradia for Petitioner	} Advocates	
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Order

CP 536/I&BP/NCLT/MB//MAH/2017

On the withdrawal Memo given by the Petitioner Company, the Petition is
hereby dismissed as withdrawn.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)